

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF APISERO GLOBAL INTEGRATION SOLUTIONS PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	APISERO GLOBAL INTEGRATION SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07 th August 2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES-HYDERABAD
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999TG2020FTC142613
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8 th Floor, SLN Terminus, Survey No. 133, Beside Botanical Gardens, Hyderabad, Gachibowli, K.V.Rangareddy, Seri Lingampally, Telangana, India, 500032
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30th September 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30th October 2024

Notice is hereby given that **APISERO GLOBAL INTEGRATION SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on **30th September 2024**.

The stakeholders of **APISERO GLOBAL INTEGRATION SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **30th October 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 1st October 2024
Place: Coimbatore


Vasudevan Gopu
Liquidator of Apisero Global Integration Solutions Private Limited
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
AFA No. AA2/10849/02/071224/203093 valid upto 07.12.2024